

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 320(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE COMPANY: M/s Seaways Shipping Vs. M/s Ahuja Rice & General Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Vishakh Ranjit, Advocate		
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	For the Respondent (s):	None		
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ORDER

Let notice be issued to the Respondents, returnable on 25th September, 2017.

Dasti. Affidavit of service be also filed.

-sd-

(S. K. Mohapatra)
Member (T)

-sd-

(Ina Malhotra)
Member (J)